

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 90 of 2014

Dated : 21st August 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Sasan Power Ltd.
Versus

.... Appellant(s)

Central Electricity Regulatory
Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr.J.J.Bhatt, Sr. Adv.
Mr. Vishrov Mukherjee
Mr. Janmali Manikala

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Sahegal for R.14
Mr. Saurabh Mishra for R.1
Mr. Rahul Dhawan for R-11

Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Mr. Pradeep Misra for R-3 to R-6

Mr. Parinay Shah &
Ms. Supriya Juneja for R-10

Mr. G.Umapathy
Ms. R.Mekhala for R-2

ORDER

We have heard the learned Senior Counsel for the Appellant for some time.

Post the matter for further hearing on **18.09.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/kt